

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**E.P. No. 6 of 2016 in Appeal No. 192 of 2014**

**Dated: 8<sup>th</sup> April, 2016**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**M/s. SPS Steel Rolling Mills Ltd.**

**Versus**

**Himachal Pradesh State Electricity Board**

**... Appellant(s)**

**.... Respondent(s)**

Counsel for the Appellant (s) :

Counsel for the Respondent (s) :

**ORDER**

Bench did not assemble today.

The Appeal is posted for hearing on **13<sup>th</sup> May, 2016.**

**(Court Master)**

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